

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 648 to 650/JP/2018  
निर्धारण वर्ष / Assessment Years : 2007-08 to 2010-11

M/s Ram Ratan Prajapat, HUF, Village-Sanwatsar, Madanganj, Kishangarh.	बनाम Vs.	The ITO, Ward-1, Kishangarh..
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AARHR 1174 F		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Devang Gargieya (ITP)  
राजस्व की ओर से / Revenue by : Smt. Monisha Choudhary (ACIT)

सुनवाई की तारीख / Date of Hearing : 05/02/2021  
उदघोषणा की तारीख / Date of Pronouncement : 08/02/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

These are three appeals filed by the assessee against the order of Id. CIT(A), Ajmer all dated 01.02.2018 for Assessment Years 2007-08 to 2010-11 respectively.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 as been issued by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 08/02/2021.

Sd/-

( संदीप गोसाई )

(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)

(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 08/02/2021.

\*Santosh

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Ram Ratan Prajapat, HUF, Kishangarh.
2. प्रत्यर्थी / The Respondent- ITO, Ward-1, Kishangarh.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 648 to 650/JP/2018 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar